of teachers who have so far participated in it;

Written Answers

- (c) what has been the reaction of those who have attended the course; and
- (d) whether Government propose to introduce refresher courses for principals, librarians and lab. assistants also?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to the scheme of revised pay scales a teacher has to receive in-service training before he can cross efficiency bar or get higher pay scale. According to the information received from Delhi Administration, the in-service education programmes were started by SCERT in 1989. However, they have been made of three weeks' duration from 1993-94. All the programmes conducted during the summer vacation of 1993 except the one for principals and another for gardening (two weeks), were of three weeks' duration. The number of teachers who have so far participated in the programmes conducted during 1993 is 3994. This includes principals/ Vice-Principals—32,

- PGTs—652, TGTs—3151 and others—159. (c) According to Delhi Administration, the analysis of the evaluative comments and suggestions of participant teachers revealed that the programmes have been liked by them and they have expressed their satisfaction with the quality of the programme.
- (d) According to information furnished by Delhi Administration, one in-service programme for Principals/Vice-Principals, one programme for Librarians and two programmes for Lab. Assistants have already been conducted during 1993.

Women's Study Centres

- *253. SHRIMATI VEENA VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that National Policy on Education envisages that every institute of higher education should have a women's study centre, if so, how many Universities in the country do have such centres;
- (b) what are the aims and objectives of these study centres and the financial assistance given to these centres; and
- (c) whether any review committee has been set up by U.G.C. in this regard and the steps taken by Government to improve the working of these centres?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) National Policy on Education, 1986, as modified in 1992 provides that women's studies will be promoted as a part of various courses and educational institutions encouraged to take up active programmes to further women's development. The Programme of Action for implementation of the NPE states that special efforts will be made to make the Women's Studies Centres set up in 20 Universities and 11 Colleges to become more effective through intensive training of their staff. However, there is no stipulation in the NPE or Programme of Action that every institute of higher education should have a women's studies centre. At present there are 21 women's Studies Centres and 11 Women's Studies Cells in Universities and Colleges.

The main objectives for incorporating Women's Studies within die University System ire as indicated below:

- To change the present attitudes/ values in society regarding the roles the women are expected to play in social, economic and political processes and for national and international development.
- To promote awareness about the participation of women in economical, political and socio-cultural aspects of national development.
- To revitalise university education by bringing it closer to burning social issues.
- To produce, for all levels of education system, teachers who are aware of the need for a non-sexist education and who would work for promotion of values of social equality, including gender equality, socialism, secularism and democracy.
- To promote increased collaboration between different disciplines in teaching, curriculum designing, research and extension activities.
- To contribute to the global debute on the women's issues through research and translation from Indian literature including folk literature.

UGC provides an amount of Rs. 40,000.00 (non-recurring) and Rs. 50.000.00 (recurring) to the universities per annum and Rs. 25,000.00 to

the colleges per annum for "undertaking the women's studies programme.

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UGC has informed that the Commission had set up a Committee to review the functioning of the women's studies centres/cells. The recommendations made by the Review Committee will be considered by the UGC Standing Committee on Women's Studies and appropriate action on the matter will be taken by the Commission keeping in view the availability of financial resources.

रिकाई (जबलपुर) में भारतीय इस्पात प्राधिकरण किमिटेड का स्टॉक-यार्ड

*254. भी शिव प्रसाद चनपुरिया: क्या इस्यात मंत्री यह मताने की क्षण करेंगे कि:

- (क) क्या रिखाई (जबतापुर) में भारतीय इस्यात प्राधिकरण शिमिटेड (सेता) का कोई स्टॉक-याई हैं.
- (स्र) इस स्टॉक गाई में प्रतिदिन कितनी मात्रा में माल की सवाई और उतराई की जाती है.
- (ग) यदि वहां भारतीय इस्पात प्राधिकरण लिमिटेड (सेंस) का कोई स्टॉक-गाई नहीं है तो क्या यह सब है कि "सेल" अपने माल की लखाई और उत्तराई के लिए इंटर्स की एक कम्पनी एस-ए-ई. की सेवाएं किराए पर लेला है, और
- (थ) वर्ष 1991-92 और 1992-93 के बौरान "सेक्स" डारा एक,ए,ई, इंडिया किमिटेड को ख़ुक किउनी राशि का भुगतान किया गया ?

इस्पात मंत्रासाय के राज्य मंत्री (श्री सन्तोष मोडन देव): (क) जी, नहीं।

- (स) प्रथम नहीं उठता।
- (ग) जबल्तपुर में परेषण एजेंसी चलाने के लिए मैसर्स एस०ए०ई० इंडिया लिमिटेड को ठेका दिया गया है।
- (घ) परेषण एजेंसी प्रबन्धन के अन्तर्गत परेषण एजेंट द्वारा जै गई सभी सेवाओं के लिए प्रतिटन आधार पर एकमुश्त राशि जिसमें उपलब्ध कराई गई भूमि का किराया भी शामिल है अवा करनी केती है। वर्ष 1991-92 तथा 1992-93 के दौरान "सेल" हारा मैसर्स एस०ए०ई० लिमिटेड को परेषण एजेंसी प्रबंधन के तिष्य ही गई राशि का स्थीरा निम्नानुसार है:

ਰਹ	आदाकी गई एकि
1991-92	56.42 लाख रुपये
1992-93	55.76 सास्त्र र ूपवे

Bankruptcy of Group Housing Societies in Delhi

*25S. SHRI VIREN J. SHAH:

SHRI PRAMOD MAHAJAN :Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Pioneer of July 23, 1993 regarding the likely bankruptcy of 18 Group Housing Societies in Delhi which are running into a loss of about Rs. 3.56 crores;
- (b) what are the details in this regard;
- (c) the names of Co-operative Group Housing Societies which have been allotted land by D. D. A. and the area of land allotted to each society and the amount paid by each Society to D. D. A;
- (d) what is the balance amount due from each Society, and
- (e) what steps Government have taken/ propose to take to help the members of these societies who have been cheated and defrauded?

THE MINISTER OF URBAN DEVELOP-MENT (SMT. SHEILA KAUL): (a) Yes, Sir.

- (b) The Registrar Co-operative Societies, Government of National Capital Territory of Delhi has reported that 22 group housing societies had made a total deposite of Rs. 346. 09,485/- with the Parish ad Co-operative Bank Ltd. which the Bank failed to repay on maturity/demand.
- (c) and (d) Details of Societies among the

referred to in (b) above is as per Annexure. ISee

Appendix CLXVIII Annexure No. 37]

(e) The Registar, Co-operative Societies has since superseded the Board of Directors of the Parishad Co-operative Bank Ltd. and an Administrator has taken over charge on 9-7-1993. Efforts are being made by the Administrator to recover overdue loans for making payment to the depositors, including group housing societies.

Theft of Books and periodicals from National Library, Calcutta

*256. SHRI SUKOMAL SEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a huge number of